

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 16262/2015

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

ASHOK KUMAR SINGH & ORS.

Respondent(s)

(ONLY SLP (C) NO. 22588/15 TO BE LISTED BEFORE THE HON'BLE JUDGE IN CHAMBERS.

IA No. 1/2015 - CONDONATION OF DELAY IN FILING

IA No. 2/2015 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 140889/2017 - INTERVENTION/IMPLEADMENT)

WITH

SLP(C) No. 22588/2015 (XI)

Date : 21-10-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HEMANT GUPTA
[IN CHAMBER]

For Petitioner(s) MR. Rajeev Kr. Dubey, Adv.
Mr. A. Mishra, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s) Mr. Brijendra Singh, Adv.
Mr. Anoop Kr. Srivastav, AOR

Mr. Sanjay Kumar Visen, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 22588/2015

Six weeks' time is granted to learned counsel for the petitioners to take appropriate steps for service upon sole respondent, failing which the special leave petition shall stand dismissed without further reference to the Court.

(RAJNI MUKHI)
SENIOR PERSONAL ASSISTANT

(K. RAMA KRISHNA)
BRANCH OFFICER